

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**C.P. No.60/160/2018  
O.A. No.60/1065/2017  
M.A. No.60/1725/2018**

**Date of decision: 19.11.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

MES-365288, Sh. Jagpal Singh (Retd.), aged 64 years, Refg./Mech. (SK) son of late Sub Lal Singh, VPO Gill Near Patwar Khana, Distt. Ludhiana-141002.

**... PETITIONER  
VERSUS**

Sh. Bal Mukand Patel, Garrison Engineer, Ludhiana-141002.

**... RESPONDENTS**

**PRESENT:** Sh. Arun Sharma, counsel for the petitioner.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the petitioner seeks permission to withdraw this Contempt Petition enabling him to file an execution application, if need arises.
2. Ordered accordingly. M.A. also stands disposed of.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Place: Chandigarh.

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